

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 24th November, 2021

It is for general information of all concerned that due to the occasion of celebration of the "**Constitution Day**" on 26th November, 2021, the parking area of Gauhati High Court (Old Block), Guwahati will be restricted for entry and parking of all types of vehicles/ cars/ two-wheelers etc. with effect from 25.11.2021 to 26.11.2021.

Inconvenience caused is highly regretted.

By order,

sd/

REGISTRAR (ADMN.)

Memo No. HC.III-24/2021/ 5836 - 5849 /G dated Guwahati, the 24th November, 2021

1. The Registrar (Vigilance/ Judicial/ Establishment), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The President/ Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
4. The President/ General Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notice in the official website of Gauhati High Court.*
9. The Court Manager, Gauhati High Court, Guwahati.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The Court Officer No. 1/2, Gauhati High Court, Guwahati.
12. The Chief Security Officer, Gauhati High Court, Guwahati.
13. The C.A. to Registrar General, Gauhati High Court, Guwahati.
14. The Gauhati High Court Notice Boards.

By
24/11/2021

REGISTRAR (ADMN.)